GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 278 TO BE ANSWERED ON 1ST DECEMBER, 2015

DRUG INSPECTORS AND SPECIALISTS FOR REGULATORY WORK

278. DR. CHANDAN MITRA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total requirement of drug inspectors and specialists for regulatory work in the country visa-vis their present strength;
- (b) whether Government has taken any steps to meet the huge requirement of drug inspectors and specialists for regulatory work; and
- (c) if so, the details thereof, and if not, the reasons therefor?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

- (a): Keeping in view the size of Indian Pharma Industry and consumer base / number of sales units, over 3000 drug inspectors are required both at the Central and State levels. The strength of drug inspectors in the country as compiled by Central Drugs Standard Control Organization in September, 2015, was 1467.
- (b): Yes.
- (c): The Central Government has increased the number of sanctioned posts of drugs inspectors in CDSCO from 32 in April, 2008 to 279 in November, 2015. The Government has approved a proposal to strengthen the Drug Regulatory Structures both in the Centre and the States at a cost of Rs.1750 Crore. This will include augmentation of human resources at different levels both for regulatory functions and laboratories.

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